

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.4**  
**New IA/1351/ND/2023, New IA/1349/ND/2023 IN**  
**IB/552/ND/2021**

**IN THE MATTER OF:**

|                                      |     |            |
|--------------------------------------|-----|------------|
| Omkara Assets Reconstruction Pvt Ltd | ... | Applicant  |
| Versus                               |     |            |
| K.S.N Buildwell Pvt Ltd              | ... | Respondent |

**Order under Section 7 of IBC 2016.**

**Order delivered on 07.03.2023**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 09.03.2023.

**Sd/-**  
**(Court Officer)**